

National Company Law Tribunal
Allahabad Bench
Allahabad

75 (ND)/2016

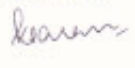
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: Shri Satish Kumar Singh.

v/s

M/s Omkashewar Colonisers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Kartikanya Saran	Advocate	Respondant	
2.				

Order dated 09.11.2016

CP No. 75 (ND)/2016 Sh. Satish Kumar Singh Vs.

M/s Omkaleshwar Colonisers Pvt. Ltd. & Ors.

Orders are not prepared due to lack of steno. The matter
will be listed whenever the orders are made ready.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016